

So (Est.)

13-2-25

Declaration of Assets and Liabilities

Year 2024-25

I **BHAWNA KUMARI**..... son/daughter/wife of **KASHI PRASAD DAS**.....

Aged **31**..... years, belonging to **BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT**.....

Service and presently working as **LIBRARY ASSISTANT**.....

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

| Sr. No. | Description | Self | Spouse | Dependant-1 (name) | Dependant-2 (name) | Dependant-3 Etc. Name |
|---------|---|--|--------------|--------------------|--------------------|-----------------------|
| (i) | Cash | ₹ 35,000/- | ₹ 5,0000/- | NIL | NIL | NIL |
| (ii) | Deposits in Banks, Financial Institutions And Non-Banking Financial Companies | ₹ 1,55,000 (approx) | ₹ 100000/- | NIL | NIL | NIL |
| (iii) | Bonds, Debentures and Shares in companies | Mutual Funds: - 150,000/- (Current Value) | NIL | NIL | NIL | NIL |
| (iv) | Other financial institutions, NSS, Postal Savings, LIC Policies, etc | ULIP:- 2,50,000/- (Current Value) PPF-1,50,000 MAX LIFE POLICY :- 17500/- (Total paid premium) | NIL | NIL | NIL | NIL |
| (v) | Motor Vehicles (details of make, etc.) | HONDA DIO BS 6 | NIL | NIL | NIL | NIL |
| (vi) | Jewellery (give details of weight and value) | 300 GM (GOLD) | 30 GM (GOLD) | NIL | NIL | NIL |

Bhawna Kumari
13/02/2025

| | | | | | | |
|-------|--|------------|-----|-----|-----|-----|
| (vii) | Other assets, such as values of claims / interests | ₹ 50,000/- | NIL | NIL | NIL | NIL |
|-------|--|------------|-----|-----|-----|-----|

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

| Sr. No. | Description | Self | Spouse Name(S) | Dependant-1 Name | Dependant-2 Name | Dependant-3 Etc. Name |
|---------|---|------|----------------|------------------|------------------|-----------------------|
| (i) | Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value | NIL | NIL | NIL | NIL | NIL |
| (ii) | Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value | NIL | NIL | NIL | NIL | NIL |
| (iii) | Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value | NIL | NIL | NIL | NIL | NIL |
| (iv) | Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value | NIL | NIL | NIL | NIL | NIL |
| (v) | Others (such as interest in property) | NIL | NIL | NIL | NIL | NIL |

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

| Sr. No. | Description | Name & address of Bank / Financial Institutions(s) / Department (s) | Amount outstanding as on Feb. 2024 |
|---------|--|---|------------------------------------|
| (a) | (i) Loans from Banks | Rs 25,00,000 from HDFC Bank Ltd | Rs 48,000 |
| | (ii) Loans from financial institutions | NIL | NIL |

Bhawan Kumar
19/02/25

| | | | |
|-----|---|--|----------------|
| | (iii) Government Dues: (a) dues to departments dealing with government accommodation | NIL | NIL |
| | (b) dues to departments dealing with supply of water | NIL | NIL |
| | (c) dues to departments dealing with supply of electricity | NIL | NIL |
| | (d) dues to departments dealing with telephones | NIL | NIL |
| | (e) dues to departments dealing with government transport (including aircraft and helicopters) | NIL | NIL |
| | (f) Other dues, if any | ₹ 2,00,000 | ₹ 2,00,000 |
| (b) | (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] | Ack.NO. :- 717536660150724 A.Y. 2024-25 PAN No: EMKPK9278Q | NOT APPLICABLE |
| | (ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.] | NIL | NIL |
| | (iii) Sales Tax [Only in case of proprietary business] | NIL | NIL |
| | (iv) Property Tax | NIL | NIL |

A. Personal Detail

GPF/CPF/PRAN No. : - 110164057923
Gender : - Female
Date of Birth : - 15/01/1994
Class/Group : - B
Cadre : - Bihar Legislative Assembly Secretariat
Home District : - KATIHAR

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: *Bhawna Kumari*

Name of Employee: **BHAWNA KUMARI**

Place: **Patna**

Designation: **Library Assistant**

Date: **13.02.2025**

Department: **Bihar Legislative Assembly Library**

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Bhawna Kumari
13/02/2025